

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1078/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: N.R. Enterprises
V/s.
Ruparel Estates India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) Adv. Kazan Shroff. Adv.
i/b for Respondant
Markand Gandhi
& co.

Same for Serial No. 45

2) Adv. Yadu Bhargavan Adv. for Winga
i/b Petitioner
R. Bhargavan & Account

Same for S.No. 45.

: 2 :

CP No.1078/NCLT/MAH/2017

ORDER

CP No.1078/I&BP/NCLT/MB/MAH/2017

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi, that there shall be Special Bench at Mumbai from 19.6.2017 to 23.6.2017, list this matter on 22.6.2017 before the Special Bench.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)